

SCCH - 23 – XXI ADDL. SCJ AND ACMM
CAUSE LIST DATED : 27.09.2021

1ST SESSION

<u>Case No.</u>	<u>Stage</u>	<u>Advocate Name</u>
1) EX 473/2020 C.V. SRINIVASA		
2) S.C. 559/2020 Issue NOTICE		DINESH MAHALE
3) M.V.C. 619/2021 Issue NOTICE		MALLIKARJUNA K
4) M.V.C. 630/2021 WRITTEN STATEMENT		P.SURESH
5) M.V.C. 631/2021 WRITTEN STATEMENT		P.SURESH
6) A.I.R.MISC 457/2021 Issue NOTICE		
7) A.I.R.MISC 458/2021 Issue NOTICE		
8) A.I.R.MISC 459/2021 Issue NOTICE		
9) A.I.R.MISC 460/2021 Issue NOTICE		
10) A.I.R.MISC 461/2021 Issue NOTICE		
11) S.C. 549/2021 ISSUE SUMMONS		
12) S.C. 733/2021 PRABHU RAO C.B.		
13) M.V.C. 4211/2021 BHARATH KUMAR S.		
14) M.V.C. 5151/2014 SS TO WITNESSES		V.R.NAGESH
15) M.V.C. 7017/2016		
16) M.V.C. 5488/2018 RESPONDENT EVIDENCE		G.P. SHIVAPRASAD
17) M.V.C. 5680/2018 SS TO WITNESSES		N.MANJUNATH
18) M.V.C. 1664/2019 AWAIT SS V. SOMASHEKAR		
19) M.V.C. 1817/2019 PETITIONER EVIDENCE		S.G.CHAKRAPANI
20) M.V.C. 2529/2019 RESPONDENT EVIDENCE		C.C. HARISH AND SUMA
21) M.V.C. 2594/2019 FURTHER EVIDENCE		GIRIMALLAIAH
22) M.V.C. 4182/2019 Cross Examination of RW		BASAVARAJ H ASHAPUR
23) M.V.C. 4920/2019 CROSS OF PW1		M. PARTHASARATHY
24) M.V.C. 1861/2020 PETITIONER EVIDENCE		KRISHNA MURTHY S G
25) ECA 35/2020 PETITIONER EVIDENCE		SHANTHAPPA T K
26) S.C. 691/2020 PLNTF EVIDENCE		SRINIVASA .S.
27) M.V.C. 2671/2020 CROSS OF PW1		P. ANAND
28) M.V.C. 2940/2020 PETITIONER EVIDENCE		C.C. HARISH AND SUMA
29) M.V.C. 3337/2020 PETITIONER EVIDENCE		KN CHANNAPPA
30) M.V.C. 4569/2020 FURTHER CHIEF		
31) M.V.C. 629/2021 PETITIONER EVIDENCE		B.S.MANJUNATH
32) M.V.C. 633/2021 PETITIONER EVIDENCE		M.S.CHANDRASHEKAR
33) M.V.C.3437/2018 MANJUNATHA S		
34) S.C. 1312/2014 M R NANJUNDA GOWDA		
35) S.C. 447/2020 V.B. SHIVAKUMAR		
36) M.V.C. 4842/2012 H.V. KUMARASWAMY		
37) M.V.C. 6262/2018 K.S. ANANDA		
38) M.V.C. 4022/2019		

Sd/-
XXI ASCJ & ACMM

SCCH - 23 – XXI ADDL. SCJ AND ACMM
CAUSE LIST DATED : 28.09.2021

1ST SESSION

<u>Case No.</u>	<u>Stage</u>	<u>Advocate Name</u>
1) M.V.C. 1665/2019 STEPS M.N. NANDINI URS		
2) S.C. 806/2019 PAPER PUBLICATION SOWBHAGYA .N.A.		
3) S.C. 807/2019 PAPER PUBLICATION SOWBHAGYA .N.A.		
4) S.C. 808/2019 PAPER PUBLICATION SOWBHAGYA .N.A.		
5) M.V.C. 3334/2020 APPEARANCE OF PARTIES RAJESH G.C		
6) M.V.C. 3380/2020 OBJECTIONS KN CHANNAPPA		
7) EX 345/2021 STEPS N. MANJUNATHA		
8) EX 348/2021 REISSUE CAUSE NOTICE S SRINIVASA MURTHY		
9) S.C. 388/2021 ISSUE SUMMONS VEERENDRA PATIL		
10) S.C. 389/2021 ISSUE SUMMONS VEERENDRA PATIL		
11) M.V.C. 2487/2021 WRITTEN STATEMENT PEETLA PRASAD		
12) M.V.C. 2488/2021 Issue NOTICE RAVITEJA		
13) M.V.C. 2489/2021 Issue NOTICE RAVITEJA		
14) EX 647/2021 Issue Cause Notice to JDR C.V. SRINIVASA		
15) EX 648/2021 Issue Cause Notice to JDR C.V. SRINIVASA		
16) EX 649/2021 Issue Cause Notice to JDR C.V. SRINIVASA		
17) M.V.C. 3582/2021 Issue NOTICE S.R.DESAI		
18) EX 868/2020 V. SHRIHARI NAIDU		
19) REV 12/2020 S.MAHESWARA		
20) S.C. 349/2021 M.N. SATHYA RAJ		
21) M.V.C. 3598/2017 N.GANGARAJU		
22) M.V.C. 3822/2017 SS TO WITNESSES MANJUNATHA.H		
23) M.V.C. 5473/2018 CROSS EXAMINATION OF PW SHIVA REDDY T.N.		
24) M.V.C. 627/2019 FURTHER EVIDENCE B.K KUMAR		
25) M.V.C. 628/2019		
26) M.V.C. 629/2019 PETITIONER EVIDENCE B.K KUMAR		
27) M.V.C. 1847/2019 Issue Bailable Warrant to		
28) M.V.C. 2384/2019 RESPONDENT EVIDENCE D. BABU RAJENDRAA		
29) M.V.C. 3499/2019 RESPONDENT EVIDENCE K.B.ROOPA		
30) M.V.C. 3500/2019 SS TO WITNESSES K.B.ROOPA		
31) M.V.C. 4921/2019 Further Evidence for		
32) M.V.C. 2670/2020 PETITIONER EVIDENCE M.RAJESHWARI		
33) M.V.C. 3204/2020 PETITIONER EVIDENCE MUTHU RAJ S		
34) M.V.C. 3332/2020 PETITIONER EVIDENCE SIDDAPPA S JOOCHANI		
35) M.V.C. 4457/2020 PETITIONER EVIDENCE K.G. SIDDALINGE GOWDA		
36) ECA 30/2021 PETITIONER EVIDENCE M. MAHANTHESHA		
37) M.V.C. 921/2018 DAYANANDA K H		
38) M.V.C. 2773/2019 B.K. KUMAR		
39) M.V.C. 4303/2019 HARISHA S K		
40) S.C.160/2017 N. DEVARAJ		
41) M.V.C.3338/2020 KN CHANNAPPA		
1) C.C.56935/2014 CROSS OF PW1 K.T. PAMMAIAH		

SCCH - 23 – XXI ADDL. SCJ AND ACMM
CAUSE LIST DATED : 29.09.2021

1ST SESSION

<u>Case No.</u>	<u>Stage</u>	<u>Advocate Name</u>
1) EX 819/2017	STEPS	L. SHANKAR
2) EX 820/2017	STEPS	L. SHANKAR
3) S.C. 1359/2017	CROSS EXAMINATION	OF
4) M.V.C. 7465/2017	SACHIN V	SHETTAR
5) M.V.C. 1078/2018	R.BALAJI	SINGH
6) M.V.C. 1079/2018	R.BALAJI	SINGH
7) M.V.C. 3854/2018	B. KUMARA	
8) M.V.C. 4910/2018	PURSHOTHAMA.P.	
9) M.V.C. 5121/2018	K.R.NAGARAJA	
10) M.V.C. 5779/2018	MOHD SHESHERIFF	
11) M.V.C. 5780/2018	MOHD SHESHERIFF	
12) M.V.C. 5789/2018	MOHD SHESHERIFF	
13) M.V.C. 5884/2018	MOHD SHESHERIFF	
14) M.V.C. 6148/2018	R.K. AMARNATH	
15) M.V.C. 6625/2018	RAMESH BABU.R.	
16) ECA 166/2018	17) M.V.C. 6801/2018	RAMESHA .T.
18) M.V.C. 7140/2018	ASHA.A.	
19) M.V.C. 7141/2018	ASHA .A.	
20) M.V.C. 7180/2018	B.B. PATIL	
21) M.V.C. 7181/2018	B.B. PATIL	
22) M.V.C. 7182/2018	C. GIRI BABU	
23) M.V.C. 7183/2018	C. GIRI BABU	
24) MISC 2/2019	C.V. NAGESH ASOCIATES	
25) M.V.C. 390/2019	N.M.ANANDA	
26) M.V.C. 413/2019	MOHD SHESHERIFF	
27) M.V.C. 414/2019	MOHD SHESHERIFF	
28) ECA 13/2019	N.S. MALLIKARJUNA	
29) M.V.C. 2179/2019	SS TO WITNESSES	DEVARAJA NAIK G
30) M.V.C.463/2021		
31) M.V.C. 780/2017	A ASHA	
32) M.V.C. 3270/2018	C.C. HARISH AND SUMA	
33) M.V.C. 3748/2019	OBJECTION VIJAYAKUMAR B.C.	
34) M.V.C.1032/2021	R V RAGHAVENDRA	

Sd/-
XXI ASCJ & ACMM

SCCH - 23 – XXI ADDL. SCJ AND ACMM
CAUSE LIST DATED : 30.09.2021

1ST SESSION

<u>Case No.</u>	<u>Stage</u>	<u>Advocate Name</u>
1) EX 542/2019 CHIDANANDA N.M.		
2) EX 553/2019 SURAJ KOTE		
3) EX 657/2019 T.V. RAMESH		
4) M.V.C. 948/2021		
5) M.V.C. 2103/2019 REFER TO LOK-ADALATH K. SANTOSH KUMAR		
6) M.V.C. 2305/2020 REFER TO LOK-ADALATH M.BHEEMA REDDY		
7) M.V.C. 2306/2020 REFER TO LOK-ADALATH M.BHEEMA REDDY		
8) M.V.C. 2577/2020 REFER TO LOK-ADALATH C.K.LOKESH		
9) EX 864/2020 AMARESHA N.		
10) M.V.C. 3929/2020 REFER TO LOK-ADALATH N.SHIVARAM		
11) M.V.C. 4455/2020 REFER TO LOK-ADALATH PARAMESHA K.N		
12) M.V.C. 451/2021 REFER TO LOK-ADALATH BHOOTAIAH R		
13) M.V.C. 452/2021 REFER TO LOK-ADALATH BHOOTAIAH R		
14) M.V.C. 472/2021 REFER TO LOK-ADALATH B.N. SHIVA KUMARA		
15) M.V.C. 2051/2021 REFER TO LOK-ADALATH K SURESH		
16) M.V.C. 751/2019 T.D. RAMACHANDRA		
17) M.V.C. 753/2019 B N ANJAN KUMAR		
18) M.V.C. 868/2019 K. VISHWANATHA		
19) M.V.C. 869/2019 K.VISHWANATHA		
20) M.V.C. 1087/2019 SHASHIKIRAN.C.		
21) M.V.C. 1140/2019 T.V. RAMESH		
22) M.V.C. 1146/2019 KRISHNA MURTHY S G		
23) MISC 43/2019 H.N. MANJUNATHA		
24) M.V.C. 1336/2019 B.R SRINATH		
25) M.V.C. 1337/2019 V. VENKATARAMAPPA		
26) M.V.C. 1338/2019 V. VENKATARAMAPPA		
27) M.V.C. 1397/2019 AKKIMAHESH GOWDA		
28) M.V.C. 1477/2019 SACHIN V SHETTAR		
29) M.V.C. 1478/2019 SACHIN V SHETTAR		
30) M.V.C. 1479/2019 H.V. RAMESH		
31) M.V.C. 1582/2019 MOHD SHESHERIFF		
32) M.V.C. 1607/2019 A.S.GIRISH		
33) M.V.C. 1741/2019 KN CHANNAPPA		
34) M.V.C. 1931/2019 VARAPRADHA ASSOCIATES		
35) M.V.C. 2007/2019 NAVEEN KUMAR K N		
36) M.V.C. 2105/2019 JAYARAM H.R		
37) M.V.C. 2254/2019 SURESH M. LATUR		
38) M.V.C. 2528/2019 P.SURESH		
39) M.V.C. 2695/2019 LOKESH .K.R.		
40) MISC 106/2019 HARISHA T		
41) M.V.C. 3108/2019 BHARATH KUMAR S.		
42) M.V.C. 3109/2019 BHARATH KUMAR S.		
43) M.V.C. 3124/2019 SUDEEP D.R.		
44) M.V.C. 3126/2019 MANJUNATH.N.		

- 45) M.V.C. 3129/2019 CHIKKANNA B H
- 46) M.V.C. 3133/2019 KARTHIK KUMAR .K
- 47) M.V.C. 3134/2019 KARTHIK KUMAR .K
- 48) M.V.C. 3135/2019 KARTHIK KUMAR .K
- 49) M.V.C. 3201/2019 B.R.SRINATH
- 50) M.V.C. 3202/2019 B.R. SRINATH
- 51) M.V.C. 3224/2019 M. RAJANNA
- 52) S.C. 556/2020
- 53) M.V.C.1219/2019 A ASHA
- 54) MVC 7036/2018 B.K.KUMARA
- 55) M.V.C. 725/2018 RAVITEJA
- 56) M.V.C. 5274/2018 T.V. RAMESH
- 57) M.V.C. 6006/2018 M. SATISHA
- 58) M.V.C. 3281/2019 JANARDHAN .V.
- 59) M.V.C. 4789/2019 JAGADEESHA
- 60) M.V.C. 3928/2020 N.SHIVARAM
- 61) EX 98/2021 N.M.SWAMY
- 62) EX 323/2021 MADHU KIRAN

Sd/-
XXI ASCJ & ACMM

SCCH - 23 – XXI ADDL. SCJ AND ACMM
CAUSE LIST DATED : 01.10.2021

1ST SESSION

<u>Case No.</u>	<u>Stage</u>	<u>Advocate Name</u>
1) M.V.C. 3949/2018	OBJECTION TO I.A	DAYANANDA K H
2) EX 1030/2019	M.R.	GOPIKRISHNA
3) EX 1032/2019	GIRIDHAR	H
4) EX 1165/2019	T	SESHAGIRI RAO
5) EX 1166/2019	G.S.	SRINIVAS
6) M.V.C. 1242/2021	GIRIMALLAIAH	
7) EX881/2020	P.R.	RAMESH
8) ECA 484/2014		
9) M.V.C. 6444/2017	T P	SRINIVASA
10) M.V.C. 3225/2019	C.	MURALIDHARA
11) M.V.C. 3241/2019	P.	SURESH
12) M.V.C. 3309/2019	KRISHNA MURTHY	.S.G.
13) M.V.C. 3313/2019	B.K.	KUMARA
14) M.V.C. 3320/2019	B.M.	NAGARAJ
15) ECA 71/2019	V.	VENKATARAMAPPA
16) M.V.C. 3381/2019	R.V.	ANAND
17) M.V.C. 3501/2019	NAGESH H N	
18) ECA 78/2019	UMESHA .R	
19) M.V.C. 3582/2019	GIRIMALLAIAH	
20) M.V.C. 3586/2019	PRASHANTH .U.T.	
21) M.V.C. 3660/2019	B.K.	VASUDEVAMURTHY
22) M.V.C. 3744/2019	K.V VIJAY KUMAR	GOWDA
23) M.V.C. 3829/2019	B.H.	VASANTHE GOWDA
24) M.V.C. 3947/2019	T.V.	RAMESH
25) M.V.C. 4106/2019	M.V.	KALLESHAPPA
26) M.V.C. 4108/2019	T	MANJUNATH
27) M.V.C. 4149/2019	VASANTHGOWDA	
28) M.V.C. 4304/2019	B.R	SRINATH
29) M.V.C. 4305/2019	B.R	SRINATH
30) M.V.C. 4360/2019	VENKATESH	
31) M.V.C. 4361/2019	S.	SANDHYA RANI
32) M.V.C. 4363/2019	K.G.	JITHIN KUMAR
33) M.V.C. 4466/2019	R.	BALAJI SINGH
34) M.V.C. 4467/2019	R.	BALAJI SINGH
35) M.V.C. 4470/2019	RAJESH G.C	
36) M.V.C. 4538/2019	KRISHNA MURTHY	S G
37) M.V.C. 4539/2019	KRISHNA MURTHY	S G
38) M.V.C. 4598/2019	PAVAN.K.M.	
39) M.V.C. 4652/2019	SS TO WITNESSES	SATHISHA.T.
40) M.V.C. 4704/2019	KRISHNA MURTHY	S G
41) M.V.C. 4705/2019	KRISHNA MURTHY	S G
42) M.V.C. 4706/2019	KRISHNA MURTHY	S G
43) M.V.C. 5121/2019	INDRANI T	
44) M.V.C. 5169/2019	MOHD SHESHERIFF	

- 45) M.V.C. 343/2020
46) M.V.C.3240/2019

Sd/-
XXI ASCJ & ACMM